



2026:AHC:16408-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**CRIMINAL APPEAL No. - 983 of 2003**

Ram Prasad Yadav

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

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|---------------------------|---|------------------|
| Counsel for Appellant(s)  | : | Gopal Srivastava |
| Counsel for Respondent(s) | : | Govt.Advocate    |

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**Court No. - 46**

**HON'BLE SIDDHARTH, J.**

**HON'BLE JAI KRISHNA UPADHYAY, J.**

1. As per office report dated 12.09.2025, the sole appellant namely, Ram Prasad Yadav, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

**January 22, 2026**  
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**(Jai Krishna Upadhyay,J.) (Siddharth,J.)**